

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Non availability of Hon'ble the Chief Justice and Hon'ble Mr. Justice Ali Mohammad Magrey on 26th and 27th November, 2021.

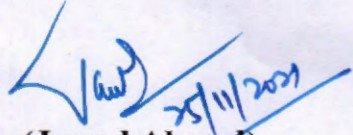
ORDER

No: 1127 of 2021/RG

Dated: 25.11.2021

On account of the subject eventuality, for 26th & 27th November, 2021 Hon'ble the Chief Justice has been pleased to reconstitute DB-I in Jammu wing of the High Court comprising Hon'ble Mr. Justice Dhiraj Singh Thakur and Hon'ble Mr. Justice Mohd. Akram Chowdhary and DB-I in Srinagar wing of the High Court comprising Hon'ble Mr. Justice Sanjeev Kumar and Hon'ble Mr. Justice Sanjay Dhar. Consequently, for 26th & 27th November, 2021 the determination of SB-II of Hon'ble Mr. Justice Dhiraj Singh Thakur in Jammu wing is assigned to SB-V of Hon'ble Mr. Justice Rajnesh Oswal and in Srinagar wing the determination of SB-I of Hon'ble Mr. Justice Sanjeev Kumar is assigned to SB-III of Hon'ble Mr. Justice Javed Iqbal Wani.

By Order.

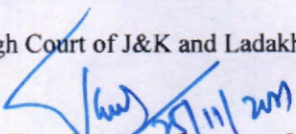

(Jawad Ahmed)
Registrar General

No: 49469-90 /RG/NG

Dated: 25.11.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey;
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur;
4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar;
5. Secretary to Hon'ble Mr. Justice Rajnesh Oswal;
6. Secretary to Hon'ble Mr. Justice Sanjay Dhar;
7. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani;
8. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary;
..... for information of their Lordships.
9. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
10. Registrar Computers, High Court of J&K and Ladakh, Jammu;
11. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
12. Bench Secretary to Hon'ble the Chief Justice;
13. Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey;
14. Bench Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur;
15. Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar;
16. Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal;
17. Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar;
18. Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani;
19. Bench Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary;
..... for information.
20. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
21. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.


Registrar General